

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :09-06-2026

**Date : 08.06.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
41366/2026	08.06.2026	FAO-623/2026	S.R.SAHOO	C.O.		Order Dtd. 2026-05-21		(S No
41371/2026	08.06.2026	FAO-621/2026	P.C.CHHINCHANU	C.O.		Order Dtd. 2026-05-21		(S No
41372/2026	08.06.2026	FAO-353/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41373/2026	08.06.2026	FAO-352/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41374/2026	08.06.2026	FAO-290/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41375/2026	08.06.2026	FAO-289/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41376/2026	08.06.2026	FAO-292/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41377/2026	08.06.2026	FAO-291/2026	N.K.ROUT	C.O.		Order Dtd. 5000-01-01		(S No
41379/2026	08.06.2026	FAO-293/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41380/2026	08.06.2026	FAO-335/2026	NK ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41381/2026	08.06.2026	FAO-300/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41382/2026	08.06.2026	FAO-344/2026	NK ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41383/2026	08.06.2026	FAO-606/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No
41384/2026	08.06.2026	FAO-288/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41386/2026	08.06.2026	FAO-287/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41387/2026	08.06.2026	FAO-604/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No
41389/2026	08.06.2026	FAO-592/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No
41390/2026	08.06.2026	FAO-605/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No
41391/2026	08.06.2026	FAO-594/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No

41392/2026	08.06.2026	FAO-349/2026	NK ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41393/2026	08.06.2026	FAO-523/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No
41394/2026	08.06.2026	FAO-527/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No
41395/2026	08.06.2026	FAO-614/2026	P.K.JENA	C.O.		Order Dtd. 2026-05-21		(S No
41396/2026	08.06.2026	FAO-346/2026	NK ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41397/2026	08.06.2026	FAO-631/2026	D.SAHU	C.O.		Order Dtd. 2026-05-21		(S No
41398/2026	08.06.2026	FAO-301/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(S No
41399/2026	08.06.2026	FAO-302/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(S No
41400/2026	08.06.2026	FAO-350/2026	NK ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41401/2026	08.06.2026	FAO-303/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(S No
41402/2026	08.06.2026	FAO-351/2026	NK ROUT	C.O.		Order Dtd. 2026-05-21		(S No
41403/2026	08.06.2026	FAO-304/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(S No
41405/2026	08.06.2026	FAO-305/2026	N.K.ROUT	C.O.		Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(S No
41406/2026	08.06.2026	FAO-556/2026	TK NAYAK	C.O.		Order Dtd. 2026-05-21		(S No
41408/2026	08.06.2026	FAO-611/2026	PK JENA	C.O.		Order Dtd. 2026-05-21		(S No
41410/2026	08.06.2026	FAO-613/2026	PK JENA	C.O.		Order Dtd. 2026-05-21		(S No
41412/2026	08.06.2026	FAO-610/2026	PK JENA	C.O.		Order Dtd. 2026-05-21		(S No
41414/2026	08.06.2026	FAO-609/2026	PK JENA	C.O.		Order Dtd. 2026-05-21		(S No
41415/2026	08.06.2026	FAO-607/2026	PK JENA	C.O.		Order Dtd. 2026-05-21		(S No
41416/2026	08.06.2026	FAO-568/2026	AK PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41417/2026	08.06.2026	FAO-632/2026	S.C.DASH	C.O.		Order Dtd. 2026-05-21		(S No
41418/2026	08.06.2026	FAO-536/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41419/2026	08.06.2026	FAO-425/2026	SARAT DASH	C.O.		Order Dtd. 2026-05-21		(S No

41420/2026	08.06.2026	FAO-535/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41421/2026	08.06.2026	FAO-562/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41422/2026	08.06.2026	FAO-298/2026	PRASANNA KUMAR SWAIN	C.O.		Order Dtd. 2026-05-21		(S No
41423/2026	08.06.2026	FAO-563/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41424/2026	08.06.2026	FAO-532/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41425/2026	08.06.2026	FAO-520/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41426/2026	08.06.2026	CRLREV-398/2024	HRUDANANDA MOHAPATRA	C.O.		Order Dtd. 2026-05-14	CRIMINAL REVISION	(S No
41427/2026	08.06.2026	FAO-603/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41428/2026	08.06.2026	FAO-565/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41429/2026	08.06.2026	FAO-574/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41430/2026	08.06.2026	FAO-575/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41431/2026	08.06.2026	FAO-566/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41432/2026	08.06.2026	FAO-582/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41433/2026	08.06.2026	FAO-583/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41434/2026	08.06.2026	FAO-442/2026	S.K.RATH	C.O.		Order Dtd. 2026-05-21		(S No
41435/2026	08.06.2026	FAO-283/2026	J.PRADHAN	C.O.		Order Dtd. 2026-05-21		(S No
41436/2026	08.06.2026	FAO-622/2026	J.PRADHAN	C.O.		Order Dtd. 2026-05-21		(S No
41437/2026	08.06.2026	FAO-596/2026	K.PARIDA	C.O.		Order Dtd. 2026-05-21		(S No
41438/2026	08.06.2026	FAO-620/2026	J.PRADHAN	C.O.		Order Dtd. 2026-05-21		(S No
41439/2026	08.06.2026	FAO-625/2026	K.PARIDA	C.O.		Order Dtd. 2026-05-21		(S No
41440/2026	08.06.2026	FAO-608/2026	J.PRADHAN	C.O.		Order Dtd. 2026-05-21		(S No
41441/2026	08.06.2026	FAO-274/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41442/2026	08.06.2026	FAO-602/2026	J.PRADHAN	C.O.		Order Dtd. 2026-05-21		(S No
41443/2026	08.06.2026	FAO-413/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41444/2026	08.06.2026	FAO-548/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41445/2026	08.06.2026	FAO-	A.K.PANDA	C.O.		Order Dtd. 2026-05-		(S

		267/2026				21		No
41446/2026	08.06.2026	FAO-268/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41447/2026	08.06.2026	FAO-275/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41448/2026	08.06.2026	FAO-276/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41449/2026	08.06.2026	FAO-278/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41450/2026	08.06.2026	FAO-584/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41451/2026	08.06.2026	FAO-585/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41452/2026	08.06.2026	FAO-589/2026	A.K.PANDA	C.O.		Order Dtd. 2026-05-21		(S No
41461/2026	08.06.2026	WP (C) - 14566/2025	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-27	WRIT BRANCH-8	(S No 43
41462/2026	08.06.2026	WP (C) - 17688/2026	S K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-06-29		(S No 43
41463/2026	08.06.2026	WP (C) - 17236/2026	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	WRIT BRANCH-1	(S No 49
41464/2026	08.06.2026	WPCRL-70/2026	DILLIP KUMAR RAY	C.O.	COURT NO. 9	Order Dtd. 2026-07-06		(S No 49
41465/2026	08.06.2026	WP (C) - 17226/2026	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No
41466/2026	08.06.2026	WP (C) - 17482/2026	N K ROUT	C.O.	COURT NO. 9	Order Dtd. 2026-07-13		(S No
41467/2026	08.06.2026	WP (C) - 17173/2026	TAPAN KU NAYAK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 33
41468/2026	08.06.2026	WP (C) - 17489/2026	P.K.BARIK	C.O.	COURT NO. 9	Order Dtd. 2026-06-05		(S No 33
41469/2026	08.06.2026	WP (C) - 17056/2026	TAPAN KU NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-06-05	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
41470/2026	08.06.2026	WP (C) - 17641/2026	MADAN DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06-05	WRIT BRANCH-3	(S No 14
41471/2026	08.06.2026	WP (C) - 17412/2026	C.R.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-06-05	WRIT BRANCH-3	(S No 51
41472/2026	08.06.2026	WP (C) - 17387/2026	J.SAHOO	C.O.	COURT NO. 9		WRIT BRANCH-7	(S No 55
41473/2026	08.06.2026	WP (C) - 17642/2026	S K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	WRIT BRANCH-3	(S No 14

41474/2026	08.06.2026	WP (C) - 12802/2026	M.NAIK	C.O.	COURT NO. 9	Order Dtd. 2026-06-05		(S No 14
41475/2026	08.06.2026	WP (C) - 17065/2026	M.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-07-20	WRIT BRANCH-8	(S No 41
41476/2026	08.06.2026	WP (C) - 12604/2026	S.K.SARANGI	C.O.	COURT NO. 9	Order Dtd. 2026-06-05	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
41490/2026	08.06.2026	WP (C) - 17463/2026	S DASH	C.O.	COURT NO. 9	Order Dtd. 2026-06-05	WRIT BRANCH-7	(S No 59
41492/2026	08.06.2026	WP (C) - 6819/2026	M NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-27		(S No 59
41495/2026	08.06.2026	WP (C) - 17065/2026	M NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-07-20	WRIT BRANCH-8	(S No 41
41496/2026	08.06.2026	OJC- 12178/1999	SB UDGATA	C.O.	COURT NO. 9	Order Dtd. 2007-04-13		(S No 41
41497/2026	08.06.2026	BLAPL- 2731/2026	A SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-05-01	BAIL-1	(S No 13
41519/2026	08.06.2026	WP (C) - 17641/2026	S.C. DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06-05	WRIT BRANCH-3	(S No 14
41367/2026	08.06.2026	WP (C) - 17204/2026	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2026-06-02	WRIT BRANCH-8	(S No 41
41368/2026	08.06.2026	WP (C) - 2999/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-5	(S No 21
41369/2026	08.06.2026	WPC (OAC) - 3459/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-08	OA Branch	(S No
41370/2026	08.06.2026	WP (C) - 8557/2026	MOHAN BEHERA	GENERAL		Order Dtd. 2026-05-04	WRIT BRANCH-5	(S No 21
41378/2026	08.06.2026	CRLMC- 857/2026	JAWAHARLAL NAYAK	GENERAL		Order Dtd. 2026-03-31		(S No 21
41385/2026	08.06.2026	WP (C) - 14955/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-20	WRIT BRANCH-7	(S No 59
41388/2026	08.06.2026	WP (C) - 17583/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-06-05		(S No 59
41404/2026	08.06.2026	WP (C) - 8557/2026	MOHAN BEHERA	GENERAL		Entire Order	WRIT BRANCH-5	(S No 21
41407/2026	08.06.2026	WP (C) - 3082/2004	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures		(S No 21

41409/2026	08.06.2026	WP (C) - 13029/2006	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures		(S No 21
41411/2026	08.06.2026	WA- 834/2024	PRAHALLAD CHANDRA DAS	GENERAL		Entire Brief	WRIT APPEAL	(S No
41413/2026	08.06.2026	WP (C) - 32358/2021	PRAHALLAD CHANDRA DAS	GENERAL		Entire Brief	WRIT BRANCH-3	(S No 33
41453/2026	08.06.2026	WP (C) - 21389/2021	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH-7	(S No 18
41454/2026	08.06.2026	WP (C) - 32893/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 30	WRIT BRANCH-1	(S No 31
41455/2026	08.06.2026	BLAPL- 4909/2026	ANJU PRADHAN	GENERAL		Entire Document		(S No 31
41456/2026	08.06.2026	BLAPL- 4909/2026	ANJU PRADHAN	GENERAL		Vakalatnama		(S No 31
41457/2026	08.06.2026	WP (C) - 32897/2025	RAJESWAR MAHARANA	GENERAL		Order Dtd. 2026-03- 30		(S No 31
41458/2026	08.06.2026	BLAPL- 2728/2026	PUSPANJALI SAHU	GENERAL		Order Dtd. 2026-05- 15	BAIL-1	(S No 13
41459/2026	08.06.2026	WP (C) - 32934/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 30	WRIT BRANCH-8	(S No 43
41460/2026	08.06.2026	WP (C) - 32945/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 30		(S No 43
41477/2026	08.06.2026	BLAPL- 4909/2026	JAYADEV BHOI	GENERAL		Order Dtd. 2026-05- 20		(S No 43
41478/2026	08.06.2026	WP (C) - 16344/2026	TAPAS KUMAR JENA	GENERAL		Order Dtd. 2026-05- 22	WRIT BRANCH-3	(S No 51
41479/2026	08.06.2026	WP (C) - 34215/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
41480/2026	08.06.2026	WP (C) - 34236/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 30		(S No 10
41481/2026	08.06.2026	WP (C) - 33792/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 30	WRIT BRANCH-5	(S No 22
41482/2026	08.06.2026	WP (C) - 33789/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 30	WRIT BRANCH-5	(S No 22
41514/2026	08.06.2026	WP (C) - 16127/2026	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-05- 21	WRIT BRANCH-3	(S No 33

41515/2026	08.06.2026	WP (C) - 32933/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-8	(S No 42
41516/2026	08.06.2026	WP (C) - 32979/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH-1	(S No 31
41518/2026	08.06.2026	WP (C) - 25451/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-08-31	WRIT BRANCH-3	(S No 33
41520/2026	08.06.2026	WA- 3276/2024	AMIYA BHUSAN DASH	GENERAL		Entire Brief		(S No 33
41521/2026	08.06.2026	WA- 3254/2024	AMIYA BHUSAN DASH	GENERAL		Entire Brief	WRIT APPEAL	(S No
41522/2026	08.06.2026	WA- 3344/2024	AMIYA BHUSAN DASH	GENERAL		Entire Brief		(S No
41483/2026	08.06.2026	WPCRL- 104/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-09-19 Petition, Annexure,		(S No
41484/2026	08.06.2026	ABLAPL- 4521/2026	A. K. BEHERA	GENERAL		Order Dtd. 2026-05-04		(S No
41485/2026	08.06.2026	WP (C) - 16708/2024	MANGUL NAIK	GENERAL		Order Dtd. 2024-11-19	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
41486/2026	08.06.2026	CMP- 936/2026	A MOHANTY	GENERAL		Order Dtd. 2026-06-29		(S No 11
41487/2026	08.06.2026	CMP- 930/2026	A MOHANTY	GENERAL		Order Dtd. 2026-07-06		(S No 11
41488/2026	08.06.2026	CMP- 1027/2016	GC JENA	GENERAL		Entire Order		(S No 11
41489/2026	08.06.2026	WP (C) - 8973/2006	Y DAS	GENERAL		Order Dtd. 2006-07-19		(S No 11
41491/2026	08.06.2026	WP (C) - 16439/2012	Y DAS	GENERAL		Order Dtd. 2012-09-06		(S No 11
41493/2026	08.06.2026	WP (C) - 10351/2007	Y DAS	GENERAL		Order Dtd. 2008-07-14		(S No 11
41494/2026	08.06.2026	CMP- 1028/2016	GC JENA	GENERAL		Entire Order		(S No 11
41498/2026	08.06.2026	CMP- 1029/2016	G.C.JENA	GENERAL		Order Dtd. 2017-11-22		(S No 11
41499/2026	08.06.2026	WA- 1223/2025	K C NAYAK	GENERAL		Order Dtd. 5000-01-01		(S No 11
41500/2026	08.06.2026	OJC- 13554/2000	M.D.BISWAL	GENERAL		Petition Annexure,		(S No

41501/2026	08.06.2026	ARBA-1/2022	P NAYAK	GENERAL		Order Dtd. 5000-01-01	M.J.C.	(S No	
41502/2026	08.06.2026	WP (C) - 12802/2026	M.NAYAK	GENERAL		Order Dtd. 2026-06-05		(S No	
41503/2026	08.06.2026	MA-593/2001	B P MOHANTY	GENERAL		Order Dtd. 2002-03-28	MISC. APPEAL SEC.	(S No	
41504/2026	08.06.2026	WP (C) - 17459/2026	S.DASH	GENERAL		Order Dtd. 2026-06-05	WRIT BRANCH-2	(S No	
41505/2026	08.06.2026	ARBA-22/2022	P NAYAK	GENERAL		Order Dtd. 2022-08-24	M.J.C.	(S No	
41506/2026	08.06.2026	WP (C) - 17328/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-07-06		(S No	
41507/2026	08.06.2026	WP (C) - 17457/2026	S.DASH	GENERAL		Order Dtd. 2026-06-05		(S No	
41508/2026	08.06.2026	WP (C) - 17286/2026	MOHAN BEHERA	GENERAL		Order Dtd. 2026-07-20		(S No	
41509/2026	08.06.2026	WP (C) - 24256/2022	S LENKA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-7	(S No	
41510/2026	08.06.2026	WPCRL-127/2025	A PANDA	GENERAL		Order Dtd. 2026-07-06		(S No	
41511/2026	08.06.2026	FAO-259/2026	SUBHAM GUPTA	GENERAL		Order Dtd. 2026-05-21		(S No	
41512/2026	08.06.2026	WP (C) - 30219/2022	P SAHU	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-3	(S No 33	
41513/2026	08.06.2026	CRLREV-385/2024	P K SWAIN	GENERAL		Order Dtd. 2025-09-22	CRIMINAL REVISION	(S No	
41517/2026	08.06.2026	WP (C) - 28423/2024	TP DASH	GENERAL		Order Dtd. 2024-11-20		(S No	

**N I C (Software Team)**